

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-34/2020/11331/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Bobita Kshetry,  
District & Sessions Judge,  
Biswanath, Biswanath Chariali.

Dated Guwahati the 21<sup>st</sup> November, 2023.

Sub: **Earned Leave.**

Ref:- Your Letter No. DJ (BN) 4926 dated 18.11.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **earned leave for three days from 21.11.2023 to 23.11.2023, alongwith station leave permission, with the official vehicle, at own cost, from the morning of 21.11.2023 till the morning of 28.11.2023 (suffixing 24.11.2023 to 27.11.2023)**. Further, you are asked to hand over charge to the Additional District & Sessions Judge (FTC), Biswanath, Biswanath Chariali, and in his absence to the next senior most Judicial Officer available at the station.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-34/2020/11332-11333/A, dated , 21-11-23**

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.  
(Copy of the leave application is enclosed herewith)
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**